

S. R. 1736 in Gazette of India dated the 26th July, 1969, under sub-section (3) of section 122 of the Major Port Trusts Act, 1963.

- (2) A statement showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-2337/69].

(ii) EVIDENCE

SHRI KANWAR LAL GUPTA : I beg to lay on the Table a copy of the Evidence given before the Committee on Government Assurances.

11.05½ HRS.

RULES COMMITTEE

MINUTES

श्री नारायण स्वरूप शर्मा (डुमरियागंज) :  
 उपाध्यक्ष महोदय, मैं नियम समिति की 8  
 दिसम्बर, 1969 को हुई बैठक का कार्यवाही  
 सारांश सभा पटल पर रखता हूँ।

PAPERS LAID ON THE TABLE—Contd.

SHRI SEZHIAN (KUMBAKONAM) :  
 Sir, regarding item 2, I have a point to  
 make. It is about the Report of the Com-  
 missioner of Railway Safety. I do not  
 know how Dr. Karan Singh is concerned  
 with the Commissioner of Railway Safety.  
 Anyhow, this report of the Commissioner  
 of Railway Safety is on the accident in-  
 volving the North Bihar Express at Luc-  
 keesarai Station of Eastern Railway on the  
 24th October, 1966. About three years  
 have elapsed. Why has there been so  
 much delay in making inquiry and placing  
 the Report on the Table of the House ?

MR. DEPUTY SPEAKER : It is a little  
 irregular.

DR. KARAN SINGH : The office of the  
 Commissioner of Railway Safety is under  
 the Ministry of Tourism and Civil Avia-  
 tion. It was removed from the Railway  
 Ministry and taken into another Ministry  
 in order to ensure its impartiality. I will  
 find out the reasons for the delay and let  
 the House know about it.

11.05 HRS.

COMMITTEE ON GOVERNMENT  
 ASSURANCES

(i) SEVENTH REPORT

SHRI KANWAR LAL GUPTA (Delhi  
 Sadar) : I beg to present the Seventh Re-  
 port of the Committee on Government  
 Assurances.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-  
 TARY AFFAIRS, AND SHIPPING AND  
 TRANSPORT (SHRI RAGHU  
 RAMAIAH) : With your permission, Sir,  
 I rise to announce that Government Busi-  
 ness in this House during the week com-  
 mencing Monday, the 15th December,  
 1969, will consist of :—

- (1) Further consideration and passing  
 of the Monopolies and Restrictive  
 Trade Practices Bill, 1969, as  
 passed by Rajya Sabha.
- (2) Consideration of any item of  
 Government Business carried over  
 from today's Order Paper.
- (3) Consideration and passing of :

The Assam Reorganisation  
 (Meghalaya) Bill, 1969.

The Indian Tariff (Amendment)  
 Bill, 1969.

The Requisitioning and Acquisi-  
 tion of Immovable Property  
 (Amendment) Bill, 1969.

SHRI RANGA (Srikakulam) : What  
 about Mr. Imam's Resolution ?

SHRI RAGHU RAMAIAH : It was  
 agreed yesterday that it will come up on  
 Tuesday.

SHRI RANGA : It should have been  
 mentioned.

SHRI RAGHU RAMAIAH : It was an-  
 nounced in the House yesterday.

SHRI YOGENDRA SHARMA (Begu-  
 sarai) : Sir, a very serious situation ob-  
 tains in Jamshedpur. About 40,000 engi-  
 neering workers have been on strike since  
 18th November. 26 days have passed.